

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO.1981**

**TO BE ANSWERED ON THE 15<sup>th</sup> DECEMBER, 2021/ AGRAHAYANA 24, 1943 (SAKA)  
DRUGS SEIZED IN MUNDRA PORT**

**1981. SMT. MAUSAM NOOR:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Narcotics Control Bureau (NCB) has taken any action regarding heroin seized in Mundra Port in Gujarat;**

**(b) if so, the details thereof and if not, the reason therefor; and**

**(c) the total number of cases registered under the Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances (PITNDPS) Act during the last three years, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) & (b): Directorate of Revenue Intelligence (DRI) had seized 2988.1 Kgs of Narcotics Substance (Heroin) between 17.09.2021 and 19.09.2021 at T.G. Terminal Private Limited Container Freight Station, Mundra Port, Gujarat. National Investigation Agency (NIA) has taken up investigation of the aforesaid case vide RC-26/2021/NIA/DLI dated 6/10/2021.**

**R.S.US.Q.NO.1981 FOR 15.12.2021**

**(c) As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2020, the details of persons detained under Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances (PITNDPS ) Act during the last three years is as follows:**

	<b>2018</b>	<b>2019</b>	<b>2020</b>
<b>Persons Detained</b>	<b>1734</b>	<b>910</b>	<b>814</b>

\*\*\*\*\*